

Anita K

A-11
2016

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The Secretary
Justice (Retd) R M Lodha Committee (In the matter of PACL Ltd)
The SEBI Bhavan
Plot No. C4-A, g Block,
Bandra Kurla Complex,
Bandra East, Mumbai 51

Dear Sir

Sub : Disposal of Properties of PACL – your proposal letter dated 16.3.2018

Ref : Our offer to buy some properties of PACL

We are interested in buying the following properties of PACL. Please find below our offer for purchasing the two properties. Please inform us the way forward in this matter with regard to documentation and other particulars with regard to completion of the transaction.

Thanking You

7710-16	1.552 (7-9 Bigha/Biswa)	Delhi	Delhi	Punjabi Bagh	Mundka	60/18, 60/23 /1,60/13//2 (7-9) Bigha/ Biswa	Rs.80,00,000/- only
5222-15	0.09642 (4200 sq.feet)	Haryana	Gurgaon	Gurgaon	Sikandarpur Ghosi	House no. 10 on A-11 DLF city -1 (4200 sq. Feet)	Rs.3,70,00,000/- only

Yours faithfully

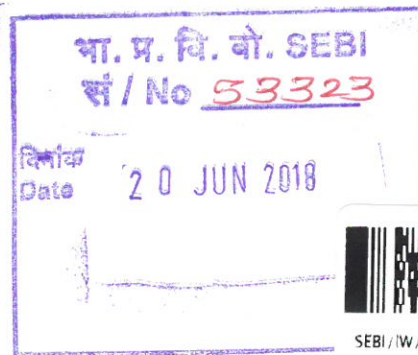
Rohtas Dalal

C-701 , Ranjit Vihar 2

Plot No.16 , Sector 23

Dwarka , New Delhi - 110077

M.No -9958299644



SEBI/IW/P/20180620/0000053323